

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5578
ANSWERED ON:07.09.2011
ROYALTY ON COAL
Mishra Shri Govind Prasad

Will the Minister of COAL be pleased to state:

- (a) whether any proposals regarding fixation of royalty on the basis of coal prices submitted by the State Governments including Madhya Pradesh are pending with the Union Government:
- (b) if so, the details thereof and the present status of the proposals, State-wise; and
- (c) the time by which the said proposals are likely to be finalised?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c) : Yes, Sir. The major coal producing States such as Jharkhand, Orissa, Chattisgarh and Madhya Pradesh have requested for fixation of royalty rates on ad-valorem basis.

The proposal is under consideration of the new Study Group, set up by the Ministry of Coal, to recommend revision of the royalty rates on coal and lignite. The Study Group has already collected the views/comments of all the concerned stakeholders through questionnaires as well as direct meetings. The said Study Group is presently analyzing various suggestions received in this regard. The new royalty rates would be notified by the Government after examining the recommendations of the said Study Group.